

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(J) Shri Ratakonda Murali

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 9/2011, IA 54/17 in TP 27/16	For Hearing	AZB Partners	397 / 398	Carborundum Universal Ltd	Wendt (India) Ltd and 8 others	Key Stone Partners for R1. Dua Associates for R2, R3, R5 to R8. J. Sagar Associates for R9.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) S. R. TEJAS  
for Dua Associates  
080 25588799

R 2, R 3, R 5-8

S. R. Tejas

2) NISHANTH S KADUR  
for Keystone Partner  
8280200701

R-1

Nishanth

3. Prasanna  
J Sagar

R-9

Prasanna

4. Nehal Kothari  
of AZB k Partners

Petitioner

Nehal Kothari

P. T. O

**ORDER**

Counsel for both sides present. They requested adjournment to 04.04.2018. List the matter on 04.0o4.2018 at 3 p.m.



**MEMBER (J)**